

**Revision of Technology Upgradation Fund Scheme**

479. SHRI DEVENDER GOUD T.: Will the Minister of TEXTILES be pleased to state:

(a) the status of implementation of Technology Upgradation Fund Scheme (TUFS) in the country, with particular reference to Telangana;

(b) whether it is a fact that Government is planning to revisit the TUFS, if so, the details thereof; and

(c) the extent to which the proposed revision would help the Textile sector to boost its production and exports?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) The Ministry of Textiles introduced the Technology Upgradation Fund Scheme (TUFS), in 1999 to catalyze investments in all the sub-sectors of textiles and jute industry for technology upgradation of the machinery by way of interest reimbursement and capital subsidy. TUFS is entirely a demand driven and is being implemented on pan India basis, including the State of Telangana. The Scheme has been extended from time to time. The status of implementation of the scheme so far is given in the Statement (*See below*).

(b) No, Sir. The Amended Technology Upgradation Fund Scheme (ATUFS) has been launched with effect from 13.01.2016 for a period of seven years till 2021-22. Under ATUFS, there is a provision of one time capital subsidy for eligible benchmarked machinery *i.e.* at the rate of 15% for garmenting and technical textiles segments with a cap of ₹ 30 crore and at the rate of 10% for weaving, processing, jute, silk and handloom segments with a cap of ₹ 20 crore. A budget allocation of ₹ 17,822 crore has been approved for seven years to meet the committed liabilities of ₹ 12,671 crore and ₹ 5151 crore for new cases under ATUFS. It is expected that ATUFS will attract an investment of ₹ 1 lakh crore and generate employment of 30.51 lakhs.

(c) The Government has also launched a Scheme for Production and Employment Linked Support for Garmenting Units (SPELSGU) under ATUFS to incentivize production and employment generation in the garmenting sector with effect from 13.01.2016 till 30.03.2019. Under this Scheme, there is a provision of additional 10% Capital Investment Subsidy (CIS) for garmenting units which have availed 15% CIS benefit under ATUFS, based on the achievement of projected production and employment, after a period of three years.

**Statement***Year-wise progress of TUFs (Position as on 16.11.2016)*

(₹ in crore)

Sl. No.	Year	No. of cases	Subsidy Released
1.	1999-2000	309	1.00
2.	2000-2001	616	70.00
3.	2001-2002	444	200.00
4.	2002-2003	456	202.59
5.	2003-2004	884	249.06
6.	2004-2005	986	283.61
7.	2005-2006	1078	485.00
8.	2006-2007	12589	823.92
9.	2007-2008	2260	1143.37
10.	2008-2009	6072	2632.00
11.	2009-2010	2352	2885.98
12.	2010-2011	256	2784.18
13.	2011-2012	1794	2937.82
14.	2012-2013	2163	2151.58
15.	2013-2014	585	1730.00
16.	2014-2015	4005	1884.31
17.	2015-2016	-	1393.19
18.	2016-2017	7461	1746.62
TOTAL		44310	23604.23

**Opening of Jan Aushadhi Stores**

480. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the status of Government's initiative to open 3,000 Jan Aushadhi Stores (JASs) in the country

(b) the details of the Stores that Government is going to open in different States, State-wise;